

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1132**  
**TO BE ANSWERED ON 17.12.2018**

**INSURANCE SCHEME FOR COIR WORKERS**

1132. SHRI P. NAGARAJAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is implementing Coir Workers Group Personal Accident Insurance Scheme for providing financial compensation to deceased/disabled coir worker and if so, the details thereof;
- (b) whether any MoU has been signed between Coir Board and Insurance company in this regard and if so, the details thereof; and
- (c) the total number of Coir workers likely to be benefitted under this scheme?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a)&(b): Coir Board was implementing a Scheme called “Coir Workers Group Personal Accident Insurance Scheme” for providing financial compensation to deceased/disabled coir workers by paying the premium amount on behalf of coir workers in the country to the Insurance Company. The scheme has been converged with the Pradhan Mantri Suraksha Bima Yojana (PMSBY) with effect from 1<sup>st</sup> June 2016. Coir Board is providing financial compensation under PMSBY by paying the premium amount on behalf of coir workers to Insurance Company.

(c): It is estimated that there are 7 lakhs coir workers in the country. All the coir workers in the country are likely to be benefitted under the scheme.

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